NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-COM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.50 AM				
CA No.122/252/HDB/2018				
Sri Sri Mansions India Pvt Ltd				
Sri Sri Mansions India Pvt Ltd				
Registrar of Companies, Hyderabad				
252				

Counsel for Petitioner(s):

(s) Designation	E-mail & Telephone No.	Signature
coursel for	9849866556	∞7'
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.C.Shilpa Learned counsel for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the case on 16th March 2018.

Member (T)

Member (J)

Ramu